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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.S.P No. 101/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE PARTIES: M/s. Navbharat Archive Xpress Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

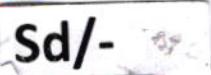
S. No.	NAME	DESIGNATION	SIGNATURE
	A. PRAKASH KUMAR	Advocate for Petitioners	Praekash

ORDER

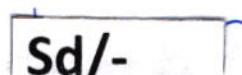
TCSP 101/230-232/NCLT/MB/MAH/2017

TCSP 102/230-232/NCLT/MB/MAH/2017

For the name of the Transferor Company in TCSP No.102/2017 has  
mistakenly not been reflected in the Attendance-cum-Order Sheet, the same is  
hereby corrected by including the Company Petition (TCSP/102/230-  
232/NCLT/MB/MAH/2017) as another Company Scheme Petition and its name M/s.  
Safe House Information Management Solution Pvt. Ltd. is hereby included in the  
Cause Title, as sought by the Petitioner Counsel.

 Sd/-

V. NALLASENAPATHY  
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)